

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I A- No. 206 of 2012 in
D.F.R. No. 887 of 2012**

Dated :13th July, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. SAL Steel Limited ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s): Mr. Sanjay Sen,
Ms. Shikha Ohri & Mr. Anurag Sharma**

ORDER

**I A- No. 206 of 2012
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 06.08.2012.

Dasti service is permitted.

Post the matter on **06.08.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sm